

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JULY 2023**

Sl. No.	Nature	Opening balance as on 01.07.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.07.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	55	0	1		1			3	3	53	3
2	WA	523	21	2		23			106	106	440	0
3	WPC	11569	493	9	2	504			577	577	11496	64
4	WPL	1142	15			15			13	13	1144	7
5	WPS	18367	1241	5		1246	7		1099	1106	18507	72
6	WPT	826	15	1		16			37	37	805	4
7	WPCR	1391	38	5		43	6		1163	1169	265	17
8	WPPIL	242	9			9	1		74	75	176	0
9	WP 227	1843	92	2		94	1		129	130	1807	27
10	WPHC	3	2			2			5	5	0	0
A	TOTAL (1 to 10)	35961	1926	25	2	1953	15	0	3206	3221	34693	194
1	FA	3013	15	3		18			23	23	3008	11
2	FAM	302	5	3		8	4		6	10	300	3
3	FA(MAT)	456	26	7	2	35			33	33	458	0
4	SA	5801	33	4		37			29	29	5809	21
5	MA	403	12			12			13	13	402	0
6	MAC	9639	220	8		228	1		40	41	9826	28
7	CR	317	10	1		11			18	18	310	5
8	MCC	796	70	1		71			108	108	759	1
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	13	0			0			0	0	13	0
11	EP	2	0			0			0	0	2	0
12	TPC	170	23			23			32	32	161	0
13	CONT	2061	130			130			416	416	1775	13
14	ITA	4	0			0			0	0	4	0
15	ARBA	228	6	1		7			8	8	227	1
16	ARBAP	9	1			1			0	0	10	0
17	ARBR	41	6	1		7			8	8	40	0
18	TAXC	254	29	3		32			5	5	281	0
19	REVP	216	12			12			29	29	199	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	23728	598	32	2	632	5	0	768	773	23587	83
	TOTAL (A+B)	59689	2524	57	4	2585	20	0	3974	3994	58280	277
MAIN CRIMINAL CASES												
1	CRREF	4	0			0			1	1	3	0
2	CRA	16310	183	1		184	1		274	275	16219	180
3	CRR	6122	104	5		109			113	113	6118	14
4	MCRC	1207	785			785	1		942	943	1049	0
5	MCRCA u/s 438 CrPC	310	124			124			225	225	209	0
6	CONTR	4	0			0			0	0	4	0
7	CRMP	5516	342	6		348	1		350	351	5513	88
8	TPCR	41	4			4			21	21	24	0
9	ACQA	3275	45	1		46			10	10	3311	5
C	TOTAL (1 to 9)	32789	1587	13	0	1600	3	0	1936	1939	32450	287
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		92478	4111	70	4	4185	23	0	5910	5933	90730	564
PENDENCY INCREASE/ DECREASE		92478	DECREASE (-1748)								90730	

Over 5 Years Pendency as on 01.07.2023	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.07.2023	Over 5 Years Decrease Pendency during the month
28595	26	564	28057	-538

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)